

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.186/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>st</sup> January 2018, 10.30 A.M

Name of the Company	Naviplast Traders Pvt.Ltyd & Ors.-Versus-R.G.Shaw & Sons Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

①	SUMIT BINANI Liquidator	R. G SHAW & SONS (P) LTD	Sumit Binani 31/1/18
2.	KANISHK CHETAN, ADV	PETITIONERS	Kanishk Chetan 31/1/18

ORDER

Ld. Liquidator as well as Ld. Counsel for the financial creditor is present.

Ld. Liquidator has filed first Progress Report. It is received and recorded.

For filing 2<sup>nd</sup> Progress Report list it on 16/04/2018.

Sd

(Jinan K.R.)  
Member (J)